

PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.01.2024

Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.01.2024)
1	MAT App	16
2	FA	12
3	FAO	0
4	Criminal Revision Petition	14
Total		42

Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.01.2024

Sl. No	Name of the Family Courts	Pendency as on 31.01.2024
1	Family Court, Agartala	989
2	Additional Family Court, Agartala	1007
3	Family Court, Udaipur	459
4	Family Court, Kailashahar	504
5	Family Court, Ambassa	55
6	Family Court, Khowai	144
7	Family Court, Sonamura	200
8	Family Court, Dharmanagar	312
9	Family Court, Belonia	315
Total		3985

Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.01.2024

Sl. No	Name of the District	Pendency as on 31.01.2024
1	West Tripura District	1
2	Gomati District	82
3	South Tripura District	49
4	Unakoti District	0
5	North Tripura District	105
6	Sepahijala District	127
7	Khowai District	0
8	Dhalai District	152
Total		516

Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.01.2024

1	<i>Family Courts</i>	3985
2	<i>District Courts other than the Family Courts</i>	516
Grand Total		4501